

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the bench notified for the Court – III on 02.09.2025 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – III (10:30 AM)

- 1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)
- 3. Hon'ble Mr. Indevar Pandey, Member (Technical)

Further please take notice that the bench notified for <u>item no. 18</u> in the Court – III on 02.09.2025 at 02:00 PM is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – III (02:00 PM)

- 1. Hon'ble Mr. Justice Mohammad Faiz Alam Khan, Member (Judicial)
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)

By order of Hon'ble Chairperson -Sd/-